

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 84 OF 2019

Dated : 18th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Radiant Castings

.... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Yudhvir Dalal

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for R-1

Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-2

ORDER

Four weeks' time is granted at the request of learned counsel appearing for the Appellant on the ground that the leading counsel Mr. P.C. Dewan is not well.

List the matter on **22.04.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member